

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI)ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.3(4)/R.A.C.C/Labour Courts/2022/ 2518-2536-D

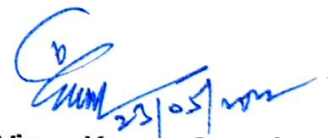
Dated, 24/5/22

Copy forwarded digitally for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, New Delhi.

Copy forwarded digitally for information and necessary action to:-

1. Sh. Lal Singh, Ld. Presiding Officer, Labour Court-02, RACC, New Delhi.
2. Sh. Raj Kumar, Ld. Presiding Officer, Labour Court-03, RACC, New Delhi.
3. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
4. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court. Besides the above cases mentioned in the order, if there is any connected matter(s) left over the same be also sent to the transferee court along with the main case(s).
5. The P.S. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
7. In-charge R & I with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.
8. The Hony. Secretary, Delhi High Court Bar Association, Tis Hazari/Rouse Avenue/ New Delhi/Shahdara/ Rohini/Dwarka Courts and Saket Courts Bar Associations, Delhi/ New Delhi.



(Vinay Kumar Gupta)
Principal District & Sessions Judge
-cum-Spl. Judge(PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER (LABOUR)
S, SHAM NATH MARG, DELHI-110054

Office of the Commissioner (Labour)
Rouse Avenue Court Complex, New Delhi
Dist. No. F.No. Addl.LC(II)/Misc/2012/Lab/Part file/2022/2574-2576 Dated:- 19/05/2022
Date: 20/5/22
Rouse Avenue Court Complex, New Delhi

ORDER

1. Whereas, Sh. B.S Rawat, Authorized representative of the workmen has submitted application for transfer of cases (i) . Sachin Gohar ID No. 3071/17, (ii).Parveen Tyagi ID No. 3081/17, (iii) Virendra Singh ID No. 3275/17, (iv) Desh Deepak Sharma ID No. /3278(v) Shyam Singh ID No. 3280/17. (vi) Brijesh Kumar ID No. 3282/17, (vii) Rajeev Yadav ID No. 3285/17, (viii) Dhram Pal Singh ID No. 3288/17, (ix) Manoj Kumar ID No. 3295/17, which are pending in the Court of Ld. Sh. Lal Singh POLC-02 and transfer it to the Court of Ld. Sh. Rajkumar POLC-03 as other similar cases are pending in the Court of Ld. Sh. Raj Kumar POLC-03.
2. And whereas, the application mentioned in para 1 above has been considered and the prayer mentioned therein may be acceded to;
2. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947(XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and for the reasons stated above, the Industrial Disputes mentioned in para-1 are withdrawn and transferred to the Labour Court presided over by Ld. Presiding Officer, Sh. Raj Kumar POLC-03;
3. It is further directed that the transferee Industrial Tribunal shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of Principal Secretary (Labour).

(S.C. Yadav)
Additional Labour Commissioner

Copy to:

1. Ld. District and Sessions Judge-cum-special judge (PC ACT) (CBI) Rouse Avenue Courts Complex, New Delhi- 110001
2. Ld.Sh. Lal Singh, POLC-02 Rouse Avenue Court Complex, New Delhi-110001.
3. Ld. Sh. Raj Kumar POLC-03, Rouse Avenue Court Complex, New Delhi-110001.

Marked to Judicial Branch

PO2 SJ/RAC
20/5/2022